

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Easun Products India Pvt. Ltd.

MAIN PETITION NUMBER : IBA/617/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/270(CHE)2024

ORDER

Shri. Kaushik Narayanan, Ld. Counsel for the Applicant.

This application has been filed to take on record the 2nd Progress report for the period ended 31.12.2023.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs